

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : Comp.Appeal/13/2024
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Income Tax Officer
NAME OF THE RESPONDENTS : Roc, Chennai
UNDER SECTION : Sec 252(1) of CA, 2013

ORDER

Present: Ld. Counsel Shri. Raj Kumar Jhabakh for the Appellant.

Ld. Counsel Ms. Nandini Agarwal for RoC.

None for other Respondents.

As seen from the Affidavit of Service, except RoC, none of the other Respondents have been served.

Ld. Counsel for the Appellant is directed to take fresh steps on the service on the remaining Respondents and file Affidavit of Service.

List the appeal for appearance / reply on **12.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)